- together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 9368/17/23]
- (iii) (a) Fifty-first Annual Report and Accounts of the Himachal Pradesh Agro Industries Corporation Ltd., Shimla for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.

 [Placed in Library. See No. L.T. 9367/17/23]
- (iv) (a) Fifty-second Annual Report and Accounts of the Andhra Pradesh State Agro Industries Corporation Ltd., Vijaywada, Andhra Pradesh for the year 2020-21, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i)(a) to (iv)(a) above.

[Placed in Library. See No. L.T. 9366/17/23]

- Notification of the Ministry of Information and Broadcasting
- II. Report and Accounts (2021-22) of BECIL, New Delhi and related papers
- III. Report and Accounts (2020-21) of the Prasar Bharati, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. G.S.R. 123 (E), dated the 23rd February, 2023, publishing the All India Radio Assistant Director (O.L.) Recruitment Rules, 2023, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library. See No. L.T. 9382/17/23]

- II. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
 - (a) Twenty-seventh Annual Report and Accounts of the Broadcast Engineering Consultants India Limited (BECIL), New Delhi, for the year 2021-22, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Company.
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 9619/17/23]

- III. A copy each (in English and Hindi) of the following papers, under subsection (1) of Section 31 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990:—
 - (a) Annual Report of the Prasar Bharati, New Delhi, for the year 2020-21.
 - (b) Review by Government on the working of the above corporation
 - (c) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. See No. L.T. 9620/17/23]

...(Interruptions)...

STATEMENT BY MINISTER

Status of implementation of recommendations contained in the $368^{\rm th}$ Report of the Department-related Parliamentary Standing Committee on Science and Technology, Environment, Forests and Climate Change

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR.